

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

DAILY CAUSE LIST DATED 05.12.2018 (Wednesday)

Court - III

10:30 AM

In the court of Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No.289 of 2017	Srei Equipment Finance Ltd. Vs. Sree Metaliks Ltd.	Divakar Maheshwari	Gauri Rasgotra, Rounak Dhillon, Ananya Dhov

For Admission (Fresh Cases)

2.	Comp. App. (AT) (Ins) No. 755 of 2018	Harish Shivdasani Vs. Harsh Vinimay Pvt. Ltd.	Divyanshu Rai	
3.	Comp. App. (AT) No. 377 of 2018	Jubey M. Devasia & Anr. Vs. Kims Bellerose Institute of Medical Science Pvt. Ltd. & Ors.	Aditya Parolia	

For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 456 of 2018	Krishna Kumar Mintri Vs. Kamlesh Kumar Sighania & Anr.	Anna Malhotra	Rajarshi Datta-R1 Rajesh Gautam-R2
5.	Comp. App. (AT) (Ins) No. 447 of 2018	Chhattisgarh State Industrial Development Corporation Ltd. Vs. Sanjay Gupta & Anr.	Sunita Ghosh	Syed S. Karim
6.	Comp. App. (AT) (Ins) No. 471 of 2018	Srinivasa Garment Pvt. Ltd. Vs. Danalakshmi Paper Mills Pvt. Ltd. & Anr.	Ravi Raghunath	P. Eswawamoorthy
7.	Comp. App. (AT) (Ins) No. 615 of 2018	Asset Reconstruction Company (India) Ltd Vs Neesa Leisure Ltd	Radhika Dubey	Ravish Bhatt
8.	Comp. App (AT) (Ins) No. 633 of 2018	Asset Reconstruction Company (I) Ltd. (ARCIL) Vs. Koteswara Rao Karuchola (R.P. for Viceroy Hotels Ltd.) & Ors. with	Niraj Kumar	Diwaker Maheshwari (R-1), Kumar Sudeep-R3
9.	Comp. App. (AT) (Ins) No. 718 of 2018	Mahal Hotel Pvt. Ltd. Vs. Asset Reconstruction Company (India) Ltd. (ARCIL)	Kumar Sudeep	Satendra K. Rai

10.	Comp. App. (AT) (Ins) No. 644 of 2018	Pallavada Technical Textiles Park Pvt. Ltd. Vs. Unique Roof Pvt. Ltd.	K.S. Ravichandran Manjula Devi	
11.	Comp. App. (AT) (Ins) No. 653 of 2018	R.S. Cottmark (India) Pvt. Ltd. Vs. Rajvir Industries Ltd. With	Rishabh Gupta	
12.	Comp. App. (AT) (Ins) No. 654 of 2018	Krishna Bio Tech Vs. Rajvir Industries Ltd.	Rishabh Gupta	
13.	Comp. App. (AT) No. 341 of 2018	Kozhikode Coconut Farmers Producer Company Ltd. Vs. Moolath Mannil Sreenivasan	K.S. Ravichandran Manjula Devi	
14.	Comp. App. (AT) No. 342 of 2018	The New Akot Cotton Ginning & Pressing Company Ltd. Vs. Shri Shyam Haribhau Sapkal & Ors.	Deepak Singh	Ashutosh Gupta- R1-61 Anand Mishra-R62
15.	Comp. App. (AT) No. 388 of 2018	Sathish Kumar Pottem & Anr. Vs. Sunil Kumar Pottem & 5 Ors.	V. Venkata Rami Reddy	
16.	Competition Appeal(AT) No. 27 of 2018	Asmi Metal Products Pvt. Ltd. Vs. SKF India Ltd.	Aashit A. Kankariya	V.P. Singh
17.	Competition App. (AT) No. 80 of 2018	M. Shrinivas Reddy Anr. Vs. Competition Commission of India & Ors.	Bina Gupta	Pankaj Seth-R1

For Hearing

18.	Comp. App. (AT) (Ins) No. 194 of 2018 Part Heard	IDBI Bank Ltd. Vs. MBL Infrastructures Ltd. &Ors. with	Milan Singh Negi	KunalKohli (R1) AnsuyaSalwan -R3
19.	Comp. App. (AT) (Ins) No. 225 of 2018 Part Heard	Bank of Baroda &Anr. Vs. MBL Infrastructures Ltd & Ors. with	SurabhiKhattar	KunalKohli (R1) Sanjeev Ahuja-R2 AnsuyaSalwan -R3
20.	Comp. App. (AT) (Ins) No. 235 of 2018 Part Heard	Bank of India Vs. MBL Infrastructures Ltd. & Ors.	V. Seshagiri	Kunal Kohli-R2 Ansuya Salwan-R3
21.	Comp. App. (AT) (Ins) No. 330 of 2018 Part Heard	Modset & Parson International Pvt. Ltd. Vs. Prakash K. Pandya	Shiv Kumar	Prakash K.Pandya- R.P.

22.	Transfer Original Petition (AT) (MRTP) No. 01 of 2017 (Old RTPE No. 89/2001) Part Heard	Suneja Tower- II Flat Owners Welfare Association Vs. Suneja Tower Pvt. Ltd &Ors.	Pramod K. Sharma	Aditya Narain Gaurav Sharma
23.	Transfer Original Petition (AT) (MRTP) No. 02 of 2017 (Old Compensation Application No. 51 of 2000) Part Heard	Macedon Indo Austrian Ventures Pvt. Ltd. Vs. New Standard Engineering Co. Ltd.	Aditya Narain Gaurav Sharma	Tamanna Goyal
24.	Comp. App. (AT) (Ins) No. 534 & 585 of 2018	Kshitiz Chhawchharia Vs. S.S. Natural Resources Pvt. Ltd.	Sangag Saxena	Gautam Singh (R-1), Vikram Wadehra (R2)
25.	Competition App. (AT) No. 15 of 2018	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors. with	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
26.	Competition App. (AT) No. 35 of 2018	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3

For Hearing

27.	Comp. App. (AT) (Ins) No. 346 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd. With	Amit George	Jasveen Kaur
28.	Comp. App. (AT) (Ins) No. 347 of 2018	Vishnu Kumar Agarwal Vs. Piramal Enterprises Ltd.	Amit George	Jasveen Kaur

Note: Court 1 matters will be taken up at 10:30 AM in Court 3 today.

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By Order
-sd/-

Registrar